NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 49/9/HDB/2018
NAME OF THE COMPANY	Srikanth Energy Private Limited
NAME OF THE PETITIONER(S)	Inox Wind Limited
NAME OF THE RESPONDENT(S)	Srikanth Energy Private Limited
UNDER SECTION	
	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A.S. Prasham the Chin & Dhin Associates).	A DU	9000157242	di.
POCKIT CINDIA International Juniosa)	Λ \\.	9999989029	Anil

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri A.S. Prashanth and Shri Pulkit, Learned counsels for the Petitioner.

The Ld. Counsel for the Petitioner is permitted to take personal notice to the Respondent and is directed to file proof of service to the party on the next date of hearing. Post the case on 11.03.2018.

Member (T)

Member (J)